

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2041  
ANSWERED ON:15.03.2002  
S.S. TARAPORE COMMITTEE ON UTI  
NARESH KUMAR PUGLIA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government have examined the recommendations of the Committee headed by the former Deputy Governor of the Reserve Bank of India, S.S. Tarapore regarding functioning of the Unit Trust of India;
- (b) if so, the reaction of the Government thereto;
- (c) when the report of the Tarapore Committee is likely to be made public; and
- (d) the step taken by the Government of implementing the recommendations of the Tarapore Committee?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEEN VIKHE PATIL)

- (a) Yes, Sir.
- (b) The recommendations in the report provide an input for undertaking reforms in the UTI.
- (c) The Report is an internal document of the Government.
- (d) Government announced a financial package for the US-64 scheme on 28.12.2001. As a part of the financial package, UTI has been asked to implement time-bound reforms based on the recommendations of various expert committees including the Tarapore Committee.